

HIGH COURT FOR THE STATE OF TELANGANA:: HYDERABAD

ROC.NO. 1757/SO/2020

DATE:01.12.2021

C I R C U L A R N O.20/SO/2021

Sub:- High Court for the State of Telangana – Circular No.18/SO/2020 in Roc No. 1757/SO/2020 dated 18.11.2021 regarding filing of documents in High Court - Use of A4 size papers with printing on both sides w.e.f 01.12.2021 - Further instructions - Issued.

Ref:1) High Court's Circular No.18/SO/2020 in Roc No. 1757/SO/2020 dated 18.11.2021.

2) Representation dated 30.11.2021 from the Secretary, Telangana High Court Advocates' Association, Hyderabad.

The High Court has issued instructions in reference 1st cited wherein, all Petitions, Affidavits, Counters, Memorandum of Appeals and other proceedings/ Documents filed in the High Court for the State of Telangana shall be in A4 size paper with effect from 01.12.2021.

Having considered the representation of the Secretary, Telangana High Court Advocates' Association, Hyderabad, the High Court hereby extends the time granted in Circular No.18/SO/2021 in Roc.No.1757/SO/2020, dated 18.11.2021, upto 31.12.2021.

Therefore, the Advocates/party-in-person are permitted to file all Petitions, Affidavits, Counters, Memorandum of Appeals and other proceedings/Documents in foolscap paper till 31.12.2021.


REGISTRAR GENERAL

To

1. The Principal Secretary to the Hon'ble the Chief Justice (with a request to place before the Hon'ble the Chief Justice for His Lordship's kind perusal).
2. All the Personal Secretaries to the Hon'ble Judges (with a request to place before the Hon'ble Judges for their Lordship's kind perusal).
3. All the Registrars, High Court for the State of Telangana.
4. All the Unit Heads in the State of Telangana.
5. The Secretary, High Court Bar Association, High Court buildings, Hyderabad (with a request to circulate to all the members and to display in the notice board).
6. The Secretary, Bar Council for the State of Telangana, Hyderabad.
7. The Director, Telangana State Judicial Academy, Secunderabad.
8. The Member Secretary, Telangana State Legal Services Authority, Hyderabad.
9. The Secretary, High Court Legal Services Committee, Hyderabad.
10. All the Officers, High Court for the State of Telangana, Hyderabad.
11. All the Section Officers/Section Heads, High Court for the State of Telangana, Hyderabad.